

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BUFFALOGRID PROJECT
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Buffalogrid Project Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/11/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74900DL2015FTC334020
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	House No. A-4, Second Floor, Flat No.4, Okhla Vihar, Jamia Nagar, New Delhi - 110025
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	03/02/2020
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Satinder Kapur Address: Suite No. 10, 1 Link Road, Jangpura Extension, New Delhi – 110014 Email: satinderkapur@gmail.com Telephone number: 9810732606 Registration No: IBBI/IPA-002/IP-N00302/2017-18/10860
8.	LAST DATE FOR SUBMISSION OF CLAIMS	04/03/2020

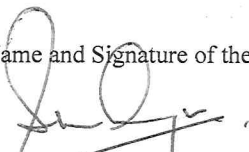
Notice is hereby given that Buffalogrid Project Private Limited has commenced voluntary liquidation on 03/02/2020.

The stakeholders of Buffalogrid Project Private Limited are hereby called upon to submit a proof of their claims, on or before 04/03/2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator


Satinder Kapur

Date and Place: 07/02/2020, New Delhi